

**F. No. 1-5/2020 WL**  
Government of India  
Ministry of Environment, Forests and Climate Change  
(Wildlife Division)

Indira Paryavaran Bhawan  
Vayu Wing, Jor Bagh Road, Aliganj  
New Delhi-110003  
Date: 28<sup>th</sup> January, 2020

The Registrar,  
National Green Tribunal,  
Principal Bench  
New Delhi-110001.

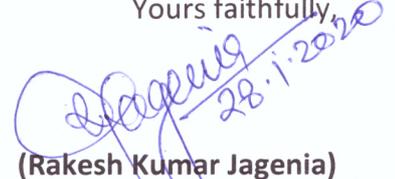
**Sub: Order dated 13/12/19 passed in O.A.No.41/2015 & 189/2014 titled Uma Shankar Patwa vs. Union of India & Ors. filed in National Green Tribunal, New Delhi-reg.**

Sir,

Kind reference is invited to the order dated 13/12/2019 in the above cited case, wherein the Hon'ble NGT has directed the Ministry to submit a report.

Therefore, in compliance of the aforesaid order, the undersigned is directed to enclose the report for the kind perusal of this Hon'ble Tribunal.

Yours faithfully,

  
28.1.2020

**(Rakesh Kumar Jagenia)**  
**Deputy Inspector General (Wildlife)**  
jagenia.rakesh@gmail.com  
Telefax: 011- 24695379

Encl. As above

**REPORT OF THE MOEF&CC IN THE MATTER OF O.A.NO.41/2015 & 189/2014  
UMA SHANKAR PATWA VS. UNION OF INDIA & ORS.,  
NATIONAL GREEN TRIBUNAL, NEW DELHI**

\*\*\*

The Hon'ble National Green Tribunal vide order dated 13/12/2019 has sought the opinion of the MoEF&CC on the following issues :-

**(i) Whether the restriction under the Wild Life (Protection) Act, 1972 will apply to the entire area, including the area beyond 403.09 ha indicated by blue line.**

**MoEF&CC:** The restrictions under section 27 of the Wild Life Protection Act, 1972 shall apply to the entire area notified as Soor Sarovar Bird sanctuary.

**(ii) Whether any restriction applies to the area outside the protected area of '403.09 ha'. This question may also require consideration of safety zone or buffer zone adjacent to the bird sanctuary. We also find from the document 'Eco-Sensitive Zone of Soor Sarovar Bird Sanctuary' that area of ESZ is 1020.25 ha while the protected area proposed is 403.09 ha.**

**MoEF&CC :** The eco-sensitive zone of Soor Sarovar Bird Sanctuary has been notified. Beyond the boundary of Soor Sarovar Bird sanctuary, the provisions and regulations prescribed in the eco-sensitive zone notification shall apply.

**(iii) Further question will be regulation of other structures or activities falling in the proposed ESZ and the mitigation steps required and proposed.**

**MoEF&CC :** All activities in the Eco Sensitive Zone shall be governed by the provisions and regulations prescribed in the eco-sensitive zone notification. Further, for effective monitoring of the provisions and regulations of this notification, a Monitoring Committee is constituted under the said notification, which shall monitor the compliance of the provisions of the law.

\*\*\*